

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 23728/2015

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY Petitioner(s)

VERSUS

COMMISSIONER OF CUSTOMS, CENTRAL EXCISE AND SERVICE TAX, NOIDA
Respondent(s)
(with appln. (s) for placing addl. facts and documents on record
and interim relief and office report)

Date : 07/01/2016 This petition was called on for hearing today.

For Petitioner(s)

Ms. Samten Doma, Adv.
Ms. Pragya Baghel, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Advocate, Ms. Gunwant Dara, appearing on behalf of
Mr.B.K. Prasad, Advocate-on-record has entered appearance for
the sole respondent. She seeks time to file vakalatnama and
counter affidavit. Be filed within four weeks.

List again on 8.3.2016.

(PAWAN DEV KOTWAL)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2016.01.07
17:31:15 IST
Reason: